

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4044

ANSWERED ON:19.12.2011

FDI IN RETAIL SECTOR

Ananth Kumar Shri ;Roy Shri Arjun

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the approval of Foreign Direct Investment in retail sector will enforce mandatory compliance of certain clauses of international and national laws;
- (b) if so, the reaction of the Government thereto; and
- (c) the names of the related laws and norms that has been ignored in the recent announcement on the above matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): The Government has approved a proposal to permit FDI, upto 51% under the Government route, in multi brand retail trading, subject to specified conditions, after taking into consideration India's international commitments. However, the decision has been suspended in order to evolve a broader consensus among various stakeholders.